

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

21/441/ND/2018

**CORAM:**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Goyal Proteins Ltd. Vs. ROC Jaipur**

**SECTION OF THE COMPANIES ACT: 441 {148}**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

For the Petitioner (s) : None

For the Respondent (s) : None

**ORDER**

Reply from ROC Jaipur has been received.

Renotify all these cases on 24<sup>th</sup> January, 2018.

*-S-df*

**(R. Varadharajan)**  
**Member (J)**

*-S-df*

**(Ina Malhotra)**  
**Member (J)**